

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203-IA/457(AHM)2022
in
CP(IB) 88 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Neeraj Papers Agencies Ltd
V/s
Rainbow Paper Ltd

.....Applicant

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sandeep Singhi, Adv.
For the Respondent : Mr. Aneesh Sadhwani, Adv. for Mr. Salil Thakore, Adv.

ORDER

IA/457(AHM)2022

Ld. Counsel for the applicant submitted that curative petition is filed in the matter of State Tax Officer (1) Vs. Rainbow Papers Ltd. in Civil Appeal No.1661 of 2020 and Civil Appeal No.2568 of 2020 before the Hon'ble Supreme Court and therefore sought for an adjournment.

List for further consideration on 21.10.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)